

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240 - IA/1144(AHM)
2023 in IA/869(AHM)2023
in
CP(IB)/114(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

AKZO Nobel India Ltd
(Financial Creditor)

V/s

Jivanjoyt Motors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Ex-RP : None

For the Respondent : Mr. Ravi Pahwa Adv.

ORDER

IA/1144(AHM)2023 in IA/869(AHM)2023

A leave note is received from the side of Learned Counsel for the applicant.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)